

of the units near Betul Project where new migrants were being settled in sizeable numbers and to ascertain market prospects of the products with reference to the experience of the existing units in the State, manufacturing similar items.

Following further discussions in December, 1966, a revised proposal was received in January, 1967, from the State Government for setting up of 13 Industrial units near Betul for the employment of 451 new migrants at an estimated cost of about Rs. 36.33 lakhs and of 21 industrial units at Itarsi for the employment of 841 new migrants at an estimated cost of Rs. 40.72 lakhs.

While forwarding the revised proposal, the State Government had indicated that the economics and marketing facilities will have to be considered carefully. The State Government have been requested to indicate whether these aspects have been examined and if so, which of the 34 schemes they would recommend in the light of such examination. In view of the shortage of funds, the State Government are also being requested to indicate an order of priorities for the schemes, for phasing the expenditure, keeping in view the ratio of capital investment to employment potential.

SCHOLARSHIPS TO FOREIGN STUDENTS

718. SHRI V. V. RAMASWAMY: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that scholarships to foreign students are given on the written undertaking that they will not take part in any political activity; and

(b) if so, whether any violation of this undertaking has come to Government's notice?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH): (a) No, Sir.

(b) Does not arise.

719 and 720. [Transferred to the 19th June 1967.]

RURAL INSTITUTE AT AMRAOTI

721. SHRI R. S. KHANDEKAR:
SHRIMATI SHAKUNTALA
PARANJPYE:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Rural Institute at Amraoti, Maharashtra is without a director since August, 1966;

(b) if so, the reasons therefor;

(c) whether it is a fact that selection of a candidate was made by a Committee appointed by the Education Ministry; and

(d) if so, what was the reason of not appointing him so far?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) No, Sir. An officiating appointment was made by the authorities of the Institute when the post fell vacant.

(b) Does not arise.

(c) The selection was made by a Committee appointed by the Chairman of the National Council for Rural Higher Education.

(d) The President of the Governing Body of the institute has raised certain issues in connection with this matter.

ADMINISTRATION OF NEFA

722. SHRI M. PURKAYASTHA:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether proper demarcation of boundaries between NEFA and Assam was made when NEFA was separated from Assam;

(b) for how long the administration of NEFA will be carried on from Shillong;

(c) when Government propose to implement the recommendations of

the Ering Committee Report, particularly the one relating to formation of Advisory Council on Agency level;

(d) when NEFA will have a State Civil Service of its own; and

(e) whether there has been any techno-economic survey in NEFA?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The boundary between NEFA and Assam has been defined in various notifications, though not demarcated on ground.

(b) The matter is under consideration.

(c) Out of ten recommendations, eight have already been implemented. As regards the formation of an Advisory Council at Agency level, a Regulation is expected to be promulgated shortly.

(d) The NEFA Civil Service is already in existence.

†

(e) Yes Sir.

THREAT BY ASSAM HILL PEOPLES CONFERENCE

723. SHRI BHUPINDER SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the reported threat of 'direct action' held out by the Assam* Hill Peoples Conference, if their demands are not met by the 13th July, 1967; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) Perhaps the reference is to the report which appeared in the 'Assam Tribune', dated the 28th May, 1967, according to which the All Party

892 R.S.D.—5.

Hill Leaders Conference is likely to revive its threat of direct action if the Centre fails to find an acceptable solution to the hill problem before July 13. The Government hope that such a situation would not arise and the people concerned would appreciate that a matter like this cannot be settled by direct action or any other kind of agitation.

APPOINTMENT OF GOVERNOR OF WEST BENGAL

724. SHRI BHUPINDER SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Chief Minister of a State is consulted by the Government of India before appointing the Governor of that State;

(b) whether his attention has been drawn to the statement of the Deputy Chief Minister of West Bengal that their Government was not consulted before the appointment of new Governor of West Bengal was announced; and

(c) if so, the reaction of the Government to the aforesaid statement?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Yes, Sir.

(b) and (c) The Chief Minister of West Bengal, was consulted before the appointment of the new Governor of West Bengal.

725. and 726. [Transferred to the 19th June, 1967].

†आसाम में नागा सैनिक छावनियां

260. श्री सुन्दर सिंह भंडारी : क्या सह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) विद्रोही नागाओं ने आसाम के किन-किन भागों में अपनी सैनिक छावनियां कायम कर रखी हैं ;

†Transferred from the 30th May, 1967.